

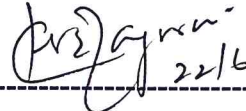
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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/3(IB)/CB/2017
NAME OF PETITIONER(S)	:	NUPOWER RENEWABLES PVT LTD
NAME OF THE RESPONDENTS (S)	:	CAPE INFRASTRUCTURE PVT LTD
UNDER SECTION	:	Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	PETNR COUNSEL SIGNATURE
15.	K.S. ELANGOVAN	REPRESENTATION BY WHOM	 22/6/17

ORDER

Counsel for petitioner present and prayed time for submitting arguments as the senior counsel could not attend the Tribunal today. Time extended at request.

Put up on **03.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)